

(Hindi and English versions) by the Government on the working of the Chemicals and Allied Products Export Promotion Council, Calcutta for the year 1982-83. [Placed in Library. See No. LT-7769/84]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1982-83. [Placed in Library. See No. LT-7770/84].

(3) A Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Tea Board for the year 1982-83 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-7771/84].

Notifications under Customs Act 1962, Reviews on the working of and Annual Report of Industrial Finance Corporation for the year ended 30th June, 1983 and Review on the working of and Annual Report of Industrial Development Bank of India for the year ended 30th June, 1983 etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G. S. R. 77(E) and 78(E) published in Gazette of India dated the 22nd February, 1984 together with an explanatory memorandum regarding exemption to Ceramic Fibre Blocks (Pyro Blocs) imported for use as component parts of industrial furnaces from basic customs duty in excess of 40 per cent ad valorem and from the whole of auxiliary duty leviable thereon.

(ii) G. S. R. 79(E) published in Gazette of India dated the 24th February, 1984 together with an explanatory memorandum regarding rates of exchange for conversion of Australian Dollars and U. S. A. Dollars into Indian currency or vice versa. [Placed in Library. See No. LT-7772/84].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended the 30th June, 1983 along with the statement showing the Assets and Liabilities and Profit and Loss Account of the Corporation, under subsection (3) of section 35 of the Industrial Finance Corporation Act, 1948.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India for the year ended the 30th June, 1983. [Placed in Library. See No. LT-7773/84].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India

together with Audited Accounts of the General Fund and the Development Assistance Fund for the year ended the 30th June, 1983, under sub-section (5) of section 18 and sub-sections (5) of section 23 of the Industrial Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year ended the 30th June, 1983. [Placed in Library. See No, LT-7774 / 84].

(4) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation together with Auditor's Report for the year 1982-83 published in Notification No. F.6(10)/83-Fin(G) in Delhi Gazette dated the 20th September, 1983 under sub-section (3) of section 38 of the State Financial Corporations Act, 1951.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-7775/84].

12.13 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Seventy-sixth and Hundred and Seventy-Seventh Report

SHRI SUNIL MAITRA (Calcutta North East): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) Hundred and seventy-sixth

Report on action taken by Government on the recommendations of the Committee contained in their Hundred and sixth Report on under-utilisation of production capacity of an ordnance factory relating to the Ministry of Defence.

(2) Hundred and seventy-seventh Report on action taken by Government on the recommendations of the Committee contained in their Ninety-first Report on Incorrect computation of Business Income.

MR. SPEAKER: Calling Attention. Mr. Ram Vilas Paswan. Nothing else goes on record.

(Interruptions)**

12.14 hrs.

(At this stage, shouting of some slogan from the Visitors' Gallery was heard)

अध्यक्ष महोदय : अखबार में जो निकलता है कोई इल्हाम नहीं होता है, और वह सच्ची बात नहीं होती है। आपको मैंने कहा है कि पार्टी मीटिंग में आप कुछ करो, यहाँ जो काम होगा वह विधान के अनुसार होगा, गैर विधान के अनुसार नहीं किया जा सकता है। यदि कोई बात नियम के प्रतिकूल होती है आप उसको पार्लियामेंट में उठायें, मैं उठाने दूंगा। लेकिन जो अखबार में छप जाता है हर बात को यहाँ उठायें तो कैसे काम चल सकता है।

There are certain precedents.

(व्यवधान)**

MR. SPEAKER: Nothing goes on record.

(Interruptions)**

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND